

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 196/2021

DR. SUBRAMANIAN SWAMY & ANR.

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION & ANR.

Respondent(s)

(IA No. 20542/2021 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 04-01-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Petitioners-in-person

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. K.M. Natraj, ASG
Mr. Ramesh Babu M. R., AOR
Ms. Manisha Singh, Adv.
Ms. Nisha Sharma, Adv.
Ms. Jagriti Bharti, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. A.K. Kaul, Adv.
Mr. Nakul Chengappa K.K., Adv.UPON hearing the counsel the Court made the following
O R D E R

Dr. Subramanian Swamy, petitioner-in-person, states that the counter affidavit of Respondent No.2 has been received by him only today. He seeks three weeks time to file rejoinder affidavit to the said counter affidavit. Three weeks' time is granted for the same.

Put up after four weeks.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS(ANJU KAPOOR)
COURT MASTER (NSH)